

pITEM NO.11
[For Judgment]

COURT NO.3

SECTION IIA

SUPREME COURT OF INDIA
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.1295 OF 2002

STATE OF PUNJAB & ORS.

Appellant (s)

VERSUS

KULDIP SINGH

Respondent(s)

Date: 21/06/2007 This Appeal was called on for Judgment today.

For Appellant(s) Mr. Ajay Pal, Adv.

For Respondent(s) Ms. Jyoti Mendiratta, Adv.

Hon'ble Dr. Justice Arijit Pasayat pronounced the Judgment of the Bench comprising His Lordship and Hon'ble Mr. Justice D.K. Jain.

The appeal is allowed to the extent indicated in and in terms of the signed reportable Judgment.

(Subhash Chander)
Court Master

(Phoolan Wati Arora)
Court Master

[Signed reportable Judgment is placed on the file]